

CCPA-31/96

A.K.SHARMA

Vrs.


UNION OF INDIA & ORS.

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Shri M.L.Paswan, Registrar I/c

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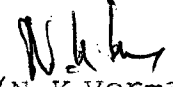
It appears from the Scrutiny Report that this Contempt Petition is free from defects. Accordingly let it be registered and listed before Hon'ble Bench for hearing on admission, <sup>being</sup> 6.5.96. 8

  
(M.L.Paswan)  
Registrar I/c

2/06.05.96

Counsel for the applicant : Shri M.K.Ambastha.

Shri M.K.Ambastha, learned counsel for the applicant prays for withdrawal of the CCPA. The same is dismissed as withdrawn.

  
(N.K.Verma)  
Member (A)

SKJ